

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.02**  
**C.A.(CAA) No.16/BB/2024**

**IN THE MATTER OF:**

ILC Industries Ltd.

... Petitioner

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on: 11.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

: Shri Raghuram Cadambi

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **01.08.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**